

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No232
CP/6(AHM)2021

Proceedings under Section 241-242

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on 21/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Masoom K Shah, Adv.

For the Respondent : Mr. Vinit Nagar, PCS

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 02.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**